

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :04-05-2024

Date : 04.05.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	41663/2024	04.05.2024	ABLAPL-4052/2024	S SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-)
2	41664/2024	04.05.2024	ABLAPL-4066/2024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-)
3	41665/2024	04.05.2024	ABLAPL-4064/2024	PK JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-)
4	41666/2024	04.05.2024	ABLAPL-4063/2024	PK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-2	(Seat No-10)
5	41667/2024	04.05.2024	ABLAPL-4050/2024	SR SUBUDHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-10)
6	41668/2024	04.05.2024	ABLAPL-4046/2024	B TANGA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat No-2)
7	41669/2024	04.05.2024	ABLAPL-4045/2024	HN MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-2)
8	41670/2024	04.05.2024	ABLAPL-4044/2024	HK MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-2)
9	41671/2024	04.05.2024	ABLAPL-4011/2024	DK NAIK	C.O.	COURT NO.	Order Dtd. 2024-	BAIL-1	(Seat No-

						2	05-01		2)
10	41672/2024	04.05.2024	ABLAPL-4010/2024	N ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat No-2)
11	41673/2024	04.05.2024	ABLAPL-4006/2024	SP BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-2)
12	41674/2024	04.05.2024	ABLAPL-4003/2024	B BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-2)
13	41675/2024	04.05.2024	ABLAPL-4002/2024	KR JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-2)
14	41676/2024	04.05.2024	ABLAPL-4000/2024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-2)
15	41677/2024	04.05.2024	ABLAPL-3752/2024	GR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-2)
16	41679/2024	04.05.2024	ABLAPL-3305/2024	S MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-2	(Seat No-8)
17	41680/2024	04.05.2024	ABLAPL-4057/2024	BB ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat No-2)
18	41681/2024	04.05.2024	ABLAPL-1089/2024	PK ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-2)
19	41683/2024	04.05.2024	ABLAPL-1085/2024	PK ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-2)
20	41685/2024	04.05.2024	BLAPL-177/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	BAIL-2	(Seat No-9)
21	41686/2024	04.05.2024	WP (C) - 10080/2024	D.K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	WRIT BRANCH-5	(Seat No-32)

22	41687/2024	04.05.2024	WP(C)-10382/2024	D.K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	WRIT BRANCH-8	(Seat No-39)
23	41688/2024	04.05.2024	ABLAPL-4054/2024	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01		(Seat No-39)
24	41689/2024	04.05.2024	ABLAPL-4030/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01		(Seat No-39)
25	41690/2024	04.05.2024	ABLAPL-2038/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01		(Seat No-39)
26	41691/2024	04.05.2024	ABLAPL-711/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	BAIL-1	(Seat No-5)
27	41692/2024	04.05.2024	ABLAPL-604/2024	RK MAHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01		(Seat No-5)
28	41712/2024	04.05.2024	ABLAPL-4131/2024	KK PAHIL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(Seat No-5)
29	41713/2024	04.05.2024	BLAPL-3998/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	BAIL-2	(Seat No-8)
30	41714/2024	04.05.2024	FAO-337/2023	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	MISC. APPEAL SEC.	(Seat No-9)
31	41715/2024	04.05.2024	WP(C)-10656/2024	B.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	WRIT BRANCH-5	(Seat No-21)
32	41716/2024	04.05.2024	CONTC-6036/202	J.P. KAR	C.O.	COURT	Order Dtd.	CONTEMP	(Seat

			2			NO. 2 OLD	2024- 05-02		No- 6)
33	41717/20 24	04.05.2024	FAO- 108/2024	ISWAR CH SAHU	C.O.	COUR T NO. 2 OLD	Order Dtd. 2024- 05-03	MISC. APPEAL SEC.	(Sea t No- 9)
34	41718/20 24	04.05.2024	FAO- 138/2024	B. MAHALI	C.O.	COUR T NO. 23	Order Dtd. 2024- 07-24	MISC. APPEAL SEC.	(Sea t No- 9)
35	41719/20 24	04.05.2024	WP (C) - 10233/20 24	JANMEJAYA PANDA	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-03	WRIT BRANCH- 7	(Sea t No- 5)
36	41720/20 24	04.05.2024	FAO- 139/2024	B. MAHALI	C.O.	COUR T NO. 23	Order Dtd. 2024- 07-24	MISC. APPEAL SEC.	(Sea t No- 9)
37	41721/20 24	04.05.2024	FAO- 270/2023	J DEHURY	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-03	MISC. APPEAL SEC.	(Sea t No- 5)
38	41722/20 24	04.05.2024	WP (C) - 9452/202 4	B BEHERA	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-03	WRIT BRANCH- 6	(Sea t No- 25)
39	41723/20 24	04.05.2024	FAO- 357/2022	G. DAS	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02	MISC. APPEAL SEC.	(Sea t No- 2)
40	41724/20 24	04.05.2024	FAO- 51/2024	B. MAHALI	C.O.	COUR T NO. 23	Order Dtd. 2024- 07-24	MISC. APPEAL SEC.	(Sea t No- 5)
41	41725/20 24	04.05.2024	WP (C) - 9294/202 4	P BEHERA	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-03	WRIT BRANCH- 4	(Sea t No- 38)
42	41726/20 24	04.05.2024	FAO- 52/2024	B. MAHALI	C.O.	COUR T NO. 23	Order Dtd. 2024- 07-24	MISC. APPEAL SEC.	(Sea t No- 5)
43	41727/20 24	04.05.2024	FAO- 123/2024	B. MAHALI	C.O.	COUR T NO. 23	Order Dtd. 2024- 07-24	MISC. APPEAL SEC.	(Sea t No- 9)
44	41728/20 24	04.05.2024	WP (C) - 9947/202 4	B BEHERA	C.O.	COUR T NO.	Order Dtd. 2024-	WRIT BRANCH- 4	(Sea t No-

						23	05-03		19)
45	41729/2024	04.05.2024	FAO-304/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-29	MISC. APPEAL SEC.	(Seat No-2)
46	41730/2024	04.05.2024	FAO-124/2024	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	MISC. APPEAL SEC.	(Seat No-9)
47	41731/2024	04.05.2024	WP (C) - 9775/2024	SR PATTANAIAK	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	WRIT BRANCH-2	(Seat No-34)
48	41732/2024	04.05.2024	FAO-126/2024	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	MISC. APPEAL SEC.	(Seat No-9)
49	41733/2024	04.05.2024	FAO-304/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-29	MISC. APPEAL SEC.	(Seat No-2)
50	41734/2024	04.05.2024	WP (C) - 9504/2024	A N LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	WRIT BRANCH-8	(Seat No-29)
51	41735/2024	04.05.2024	WP (C) - 8668/2024	S.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	WRIT BRANCH-6	(Seat No-24)
52	41736/2024	04.05.2024	FAO-305/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-29	MISC. APPEAL SEC.	(Seat No-2)
53	41737/2024	04.05.2024	WP (C) - 8441/2024	B.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	WRIT BRANCH-4	(Seat No-27)
54	41738/2024	04.05.2024	FAO-6/2024	R C BHOI	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	MISC. APPEAL SEC.	(Seat No-5)
55	41739/2024	04.05.2024	FAO-169/2024	R R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	MISC. APPEAL SEC.	(Seat No-9)
56	41740/2024	04.05.2024	WP (C) - 7088/2024	A.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	WRIT BRANCH-4	(Seat No-19)
57	41741/2024	04.05.2024	FAO-169/2024	SATYABAN SAHOO	C.O.	COURT	Order Dtd.	MISC. APPEAL	(Seat

						NO. 23	2024- 05-02	SEC.	No- 9)
58	41742/20 24	04.05.2024	MACA- 1296/202 3	ISWAR CH SAHU	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-03	MISC. APPEAL SEC.	(Sea t No- 4)
59	41743/20 24	04.05.2024	WP (C) - 7086/202 4	A.BEHERA	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-03	WRIT BRANCH- 4	(Sea t No- 19)
60	41744/20 24	04.05.2024	MACA- 1296/202 3	S K SAHOO	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-03	MISC. APPEAL SEC.	(Sea t No- 4)
61	41745/20 24	04.05.2024	WP (C) - 21908/20 16	LAXMIDHAR SAHOO	C.O.	COUR T NO. 23	Order Dtd. 2024- 04-30	WRIT BRANCH- 5	(Sea t No- 22)
62	41746/20 24	04.05.2024	WP (C) - 38323/20 23	S P SAHOO	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-03	WRIT BRANCH- 7	(Sea t No- 10)
63	41747/20 24	04.05.2024	FAO- 108/2024	S.R. OJHA	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-03	MISC. APPEAL SEC.	(Sea t No- 9)
64	41748/20 24	04.05.2024	WP (C) - 39392/20 23	SOMNATH BARDHAN	C.O.	COUR T NO. 10	Order Dtd. 2024- 07-04	WRIT BRANCH- 2	(Sea t No- 6)
65	41749/20 24	04.05.2024	WP (C) - 10166/20 24	K N SAHOO	C.O.	COUR T NO. 10	Order Dtd. 2024- 04-30	WRIT BRANCH- 6	(Sea t No- 36)
66	41750/20 24	04.05.2024	BLAPL- 3775/202 4	MOHENDRA KUMAR MOHAPATRO	C.O.	COUR T NO. 10	Order Dtd. 2024- 05-02		(Sea t No- 36)
67	41751/20 24	04.05.2024	CRLREV- 97/2022	A K BEHERA	C.O.	COUR T NO. 10	Order Dtd. 2024- 05-01	CRIMINA L REVISIO N	(Sea t No- 4)
68	41752/20 24	04.05.2024	BLAPL- 3574/202 4	MOHENDRA KUMAR MOHAPATRO	C.O.	COUR T NO. 10	Order Dtd. 2024- 05-02		(Sea t No- 4)
69	41753/20 24	04.05.2024	BLAPL- 12841/20 23	SATYAPRIYA SAMANTA	C.O.	COUR T NO. 10	Order Dtd. 2024- 04-15	BAIL-2	(Sea t No- 12)
70	41754/20	04.05.2024	BLAPL-	SATYAPRIYA	C.O.	COUR	Order	BAIL-2	(Sea

	24		12842/2023	SAMANTA		T NO. 10	Dtd. 2024- 04-15		t No- 12)
71	41755/2024	04.05.2024	BLAPL-2809/2024	A K BHUYAN	C.O.	COURT NO. 10	Order Dtd. 2024- 05-02		(Seat No- 12)
72	41756/2024	04.05.2024	CRLMP-1540/2023	R.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023- 11-24	WRIT BRANCH- 6	(Seat No- 36)
73	41757/2024	04.05.2024	ABLAPL-7805/2023	M.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2023- 09-04	BAIL-2	(Seat No- 11)
74	41758/2024	04.05.2024	ABLAPL-13496/2023	B.S. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024- 05-02	BAIL-1	(Seat No- 5)
75	41760/2024	04.05.2024	ABLAPL-13496/2023	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024- 05-02	BAIL-1	(Seat No- 5)
76	41761/2024	04.05.2024	ABLAPL-9109/2023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023- 10-06	BAIL-1	(Seat No- 6)
77	41762/2024	04.05.2024	ABLAPL-14821/2023	J.R. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024- 05-02	BAIL-1	(Seat No- 6)
78	41763/2024	04.05.2024	ABLAPL-15522/2023	AJIT KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 04-18	BAIL-2	(Seat No- 8)
79	41764/2024	04.05.2024	ABLAPL-3955/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024- 05-20	BAIL-1	(Seat No- 2)
80	41765/2024	04.05.2024	ABLAPL-4083/2024	SAHELI SATYARUPA	C.O.	COURT NO. 2	Order Dtd. 2024- 05-02	BAIL-2	(Seat No- 12)
81	41766/2024	04.05.2024	BLAPL-12151/2023	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024- 05-01	BAIL-1	(Seat No- 3)
82	41767/2024	04.05.2024	BLAPL-11245/2023	M. DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 05-01	BAIL-2	(Seat No- 7)

83	41768/2024	04.05.2024	BLAPL-14539/2023	SAPAN KUMAR LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat No-3)
84	41769/2024	04.05.2024	CRLMC-2358/2023	M. PAGAL	C.O.	COURT NO. 11	Order Dtd. 2023-05-19	CRIMINAL MISC	(Seat No-1)
85	41770/2024	04.05.2024	TRP (C) - 109/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-05-17	M.J.C.	(Seat No-6)
86	41771/2024	04.05.2024	TRP (C) - 24/2024	P.K. PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-05	M.J.C.	(Seat No-6)
87	41772/2024	04.05.2024	CRLMC-1607/2024	S.K. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-05-03		(Seat No-6)
88	41773/2024	04.05.2024	CRLMC-1391/2024	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No-1)
89	41774/2024	04.05.2024	CRLMC-1420/2024	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No-3)
90	41775/2024	04.05.2024	CRLMC-1430/2024	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No-3)
91	41776/2024	04.05.2024	TRPCRL-101/2023	B.P. TANGA	C.O.	COURT NO. 3	Order Dtd. 2024-05-17		(Seat No-3)
92	41777/2024	04.05.2024	CRLA-1237/2022	R.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
93	41778/2024	04.05.2024	ABLAPL-4092/2024	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-7)
94	41779/2024	04.05.2024	CRLMC-1428/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No-3)
95	41780/2024	04.05.2024	ABLAPL-4099/2024	SAMBEET PATTANAYAK	C.O.	COURT NO.	Order Dtd. 2024-		(Seat No-

						2	05-02		3)
96	41781/2024	04.05.2024	CRLMC-1468/2024	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No-3)
97	41782/2024	04.05.2024	ABLAPL-4102/2024	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-3)
98	41783/2024	04.05.2024	CRLMC-1411/2024	SURYA KANTA PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No-3)
99	41784/2024	04.05.2024	CRLA-35/2021	ABHISHEK DASH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
100	41785/2024	04.05.2024	ABLAPL-4227/2024	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-05-02		(Seat No-5)
101	41786/2024	04.05.2024	ABLAPL-4087/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-05-02		(Seat No-5)
102	41787/2024	04.05.2024	RSA-460/2023	P.K. JENA	C.O.	DR (J)	Order Dtd. 2024-07-08		(Seat No-5)
103	41788/2024	04.05.2024	ABLAPL-1824/2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-5)
104	41789/2024	04.05.2024	RSA-569/2023	S. MOHARANA	C.O.	DR (J)	Order Dtd. 2024-07-15		(Seat No-5)
105	41790/2024	04.05.2024	ABLAPL-1763/2024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-1	(Seat No-2)
106	41791/2024	04.05.2024	BLAPL-14073/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-2	(Seat No-12)
107	41792/2024	04.05.2024	ABLAPL-2300/2024	K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-12)
108	41794/2024	04.05.2024	ABLAPL-2302/2024	K SAHOO	C.O.	COURT	Order Dtd.	BAIL-2	(Seat

			4			NO. 2	2024- 05-02		No- 11)
10 9	41795/20 24	04.05.2024	ABLAPL- 2470/202 4	ASHOK KUMAR SAHOO	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 11)
11 0	41796/20 24	04.05.2024	BLAPL- 6780/202 3	J. PARDHAN	C.O.	COUR T NO. 17	Order Dtd. 2024- 07-11	BAIL-1	(Sea t No- 2)
11 1	41797/20 24	04.05.2024	ABLAPL- 2542/202 4	M N MOHANTY	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02	BAIL-1	(Sea t No- 6)
11 2	41798/20 24	04.05.2024	ABLAPL- 4225/202 4	A.K. MOHANTY	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 6)
11 3	41799/20 24	04.05.2024	ABLAPL- 2548/202 4	JAYADEBA BEHERA	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02	BAIL-2	(Sea t No- 9)
11 4	41800/20 24	04.05.2024	ABLAPL- 4223/202 4	ANITA SAHOO	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 9)
11 5	41801/20 24	04.05.2024	ABLAPL- 4220/202 4	N.CH. SINHA	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 9)
11 6	41802/20 24	04.05.2024	ABLAPL- 2617/202 4	SANGRAM DAS	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 9)
11 7	41803/20 24	04.05.2024	ABLAPL- 4135/202 4	J. SAHOO	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 9)
11 8	41804/20 24	04.05.2024	ABLAPL- 3969/202 4	YASHOBANTA DAS	C.O.	COUR T NO. 2	Order Dtd. 2024- 04-30	BAIL-1	(Sea t No- 1)
11 9	41805/20 24	04.05.2024	ABLAPL- 4134/202 4	DILLIP SAMAL	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 1)
12 0	41806/20 24	04.05.2024	ABLAPL- 3968/202 4	YASHOBANTA DAS	C.O.	COUR T NO. 2	Order Dtd. 2024- 04-30	BAIL-1	(Sea t No- 3)
12	41807/20	04.05.2024	ABLAPL-	J.P. KAR	C.O.	COUR	Order		(Sea

1	24		4130/2024			T NO. 2	Dtd. 2024- 05-02		t No- 3)
12 2	41808/2024	04.05.2024	ABLAPL-4129/2024	M.R. SAHOO	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 3)
12 3	41809/2024	04.05.2024	ABLAPL-3495/2024	M R SAHOO	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 3)
12 4	41810/2024	04.05.2024	ABLAPL-4128/2024	J.P. KAR	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-17		(Sea t No- 3)
12 5	41811/2024	04.05.2024	ABLAPL-2903/2024	J R BISWAL	C.O.	COUR T NO. 2	Order Dtd. 2024- 04-05		(Sea t No- 3)
12 6	41812/2024	04.05.2024	ABLAPL-4120/2024	B R SENAPATI	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 3)
12 7	41813/2024	04.05.2024	ABLAPL-4072/2024	AK MOHANTY	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02	BAIL-1	(Sea t No- 3)
12 8	41814/2024	04.05.2024	ABLAPL-4127/2024	M.R. BARIK	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02	BAIL-1	(Sea t No- 4)
12 9	41815/2024	04.05.2024	ABLAPL-4070/2024	KK NATH	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02	BAIL-1	(Sea t No- 3)
13 0	41816/2024	04.05.2024	ABLAPL-4112/2024	M K MOHANTY	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02	BAIL-1	(Sea t No- 5)
13 1	41817/2024	04.05.2024	ABLAPL-4126/2024	M.R. BARIK	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 5)
13 2	41818/2024	04.05.2024	ABLAPL-4069/2024	S BARIK	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02	BAIL-1	(Sea t No- 3)
13 3	41819/2024	04.05.2024	ABLAPL-4067/2024	N SAHOO	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02		(Sea t No- 3)

134	41820/2024	04.05.2024	ABLAPL-4111/2024	N C SINHA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-3)
135	41821/2024	04.05.2024	ABLAPL-4105/2024	M N MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-19		(Seat No-3)
136	41822/2024	04.05.2024	ABLAPL-4126/2024	M.R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-3)
137	41823/2024	04.05.2024	ABLAPL-4101/2024	S R PANI	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Seat No-3)
138	41824/2024	04.05.2024	ABLAPL-4097/2024	A K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-3)
139	41825/2024	04.05.2024	ABLAPL-4095/2024	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-1	(Seat No-5)
140	41826/2024	04.05.2024	ABLAPL-4123/2024	M. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-06-19		(Seat No-5)
141	41827/2024	04.05.2024	ABLAPL-2646/2024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-5)
142	41828/2024	04.05.2024	ABLAPL-4119/2024	M.D. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-5)
143	41829/2024	04.05.2024	ABLAPL-4113/2024	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-2	(Seat No-11)
144	41830/2024	04.05.2024	ABLAPL-4122/2024	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-11)
145	41831/2024	04.05.2024	ABLAPL-4089/2024	G. SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-11)
146	41832/2024	04.05.2024	ABLAPL-4075/2024	P. BASTIA	C.O.	COURT NO. 2	Order Dtd. 2024-	BAIL-1	(Seat No-

						2	05-02		3)
147	41833/2024	04.05.2024	ABLAPL-4074/2024	P. BASTIA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-1	(Seat No-5)
148	41834/2024	04.05.2024	BLAPL-3965/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-2	(Seat No-7)
149	41836/2024	04.05.2024	FAO-122/2023	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	MISC. APPEAL SEC.	(Seat No-2)
150	41838/2024	04.05.2024	FAO-123/2023	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	MISC. APPEAL SEC.	(Seat No-2)
151	41839/2024	04.05.2024	FAO-124/2023	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	MISC. APPEAL SEC.	(Seat No-2)
152	41840/2024	04.05.2024	FAO-25/2023	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2023-03-03	MISC. APPEAL SEC.	(Seat No-9)
153	41841/2024	04.05.2024	BLAPL-4009/2024	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	BAIL-2	(Seat No-9)
154	41842/2024	04.05.2024	BLAPL-4003/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	BAIL-2	(Seat No-11)
155	41843/2024	04.05.2024	BLAPL-3994/2024	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	BAIL-2	(Seat No-7)
156	41844/2024	04.05.2024	BLAPL-3993/2024	S K BHANJADEO	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	BAIL-2	(Seat No-8)
157	41845/2024	04.05.2024	BLAPL-3992/2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-02		(Seat No-8)
158	41846/2024	04.05.2024	BLAPL-3989/2024	H K PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-05-02		(Seat No-8)
159	41847/2024	04.05.2024	BLAPL-3982/2024	P K MOHANTY	C.O.	COURT	Order Dtd.	BAIL-2	(Seat

			4			NO. 23	2024- 05-02		No- 8)
16 0	41848/20 24	04.05.2024	BLAPL- 3986/202 4	B S SWAIN	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02	BAIL-1	(Sea t No- 2)
16 1	41851/20 24	04.05.2024	BLAPL- 4021/202 4	TR DAS	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02	BAIL-1	(Sea t No- 4)
16 2	41852/20 24	04.05.2024	BLAPL- 4000/202 4	TR DAS	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02	BAIL-2	(Sea t No- 8)
16 3	41853/20 24	04.05.2024	BLAPL- 1787/202 4	SK BHANJADEO	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02		(Sea t No- 8)
16 4	41854/20 24	04.05.2024	BLAPL- 1440/202 4	JP KAR	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02		(Sea t No- 8)
16 5	41855/20 24	04.05.2024	BLAPL- 3980/202 4	A SAHU	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02		(Sea t No- 8)
16 6	41856/20 24	04.05.2024	BLAPL- 4038/202 4	S SAMAL	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02		(Sea t No- 8)
16 7	41857/20 24	04.05.2024	BLAPL- 4025/202 4	S BARIK	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02	BAIL-1	(Sea t No- 4)
16 8	41858/20 24	04.05.2024	BLAPL- 4024/202 4	JR BISWAL	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02		(Sea t No- 4)
16 9	41860/20 24	04.05.2024	CRIMC- 1417/202 4	P.K.MOHANTY	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02	CRIMINA L MISC	(Sea t No- 3)
17 0	41861/20 24	04.05.2024	BLAPL- 4035/202 4	R.K.BARIK	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02		(Sea t No- 3)
17 1	41862/20 24	04.05.2024	BLAPL- 4016/202 4	R.K.BARIK	C.O.	COUR T NO. 23	Order Dtd. 2024- 05-02	BAIL-2	(Sea t No- 9)
17	41863/20	04.05.2024	ABLAPL-	S DASH	C.O.	COUR	Order	BAIL-2	(Sea

2	24		4081/2024			T NO. 23	Dtd. 2024- 05-02		t No- 12)
173	41864/2024	04.05.2024	ABLAPL-4079/2024	MK PANI	C.O.	COURT NO. 23	Order Dtd. 2024- 05-02		(Seat No- 12)
174	41865/2024	04.05.2024	BLAPL-3857/2024	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024- 04-30	BAIL-1	(Seat No- 5)
175	41866/2024	04.05.2024	ABLAPL-4090/2024	MK PANI	C.O.	COURT NO. 23	Order Dtd. 2024- 05-02		(Seat No- 5)
176	41867/2024	04.05.2024	ABLAPL-4097/2024	MR DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 05-02		(Seat No- 5)
177	41868/2024	04.05.2024	ABLAPL-4100/2024	S DASH	C.O.	COURT NO. 23	Order Dtd. 2024- 05-02	BAIL-1	(Seat No- 3)
178	41869/2024	04.05.2024	ABLAPL-4098/2024	D RAY	C.O.	COURT NO. 23	Order Dtd. 2024- 05-02		(Seat No- 3)
179	41870/2024	04.05.2024	ABLAPL-4108/2024	A PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024- 05-02		(Seat No- 3)
180	41871/2024	04.05.2024	ABLAPL-692/2024	BS SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024- 05-02		(Seat No- 3)
181	41872/2024	04.05.2024	ABLAPL-3742/2024	SK BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024- 05-02	BAIL-2	(Seat No- 9)
182	41873/2024	04.05.2024	ABLAPL-3522/2024	SK BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024- 05-02		(Seat No- 9)
183	41874/2024	04.05.2024	ABLAPL-3540/2024	SK BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024- 05-02		(Seat No- 9)
184	41875/2024	04.05.2024	ABLAPL-2702/2024	JR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024- 05-02	BAIL-2	(Seat No- 8)

185	41876/2024	04.05.2024	ABLAPL-4085/2024	B. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-2	(Seat No-7)
186	41877/2024	04.05.2024	ABLAPL-2640/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-7)
187	41878/2024	04.05.2024	ABLAPL-4114/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-1	(Seat No-5)
188	41879/2024	04.05.2024	ABLAPL-2485/2024	PK SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-5)
189	41880/2024	04.05.2024	ABLAPL-4115/2024	ANITA RANI PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-2	(Seat No-10)
190	41881/2024	04.05.2024	ABLAPL-4076/2024	BS SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-2	(Seat No-12)
191	41882/2024	04.05.2024	ABLAPL-4117/2024	DILLIP RAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-1	(Seat No-1)
192	41883/2024	04.05.2024	ABLAPL-4071/2024	B MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-1	(Seat No-3)
193	41884/2024	04.05.2024	ABLAPL-4124/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-3)
194	41885/2024	04.05.2024	ABLAPL-4078/2024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-2	(Seat No-12)
195	41886/2024	04.05.2024	ABLAPL-4132/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-12)
196	41887/2024	04.05.2024	WP (C) - 9153/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-29	WRIT BRANCH-2	(Seat No-34)
197	41888/2024	04.05.2024	CONTC-3366/2024	M/S.PURUSOTAM CHULI	C.O.	COURT NO.	Order Dtd. 2024-		(Seat No-

						2	05-03		34)
198	41889/2024	04.05.2024	CONTC-2750/2024	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	CONTEMP T	(Seat No-3)
199	41890/2024	04.05.2024	CONTC-3361/2024	NIRANJAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No-3)
200	41891/2024	04.05.2024	CONTC-3374/2024	R K ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No-3)
201	41892/2024	04.05.2024	CONTC-3375/2024	R K ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No-3)
202	41893/2024	04.05.2024	CONTC-3415/2024	MANGUL NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No-3)
203	41898/2024	04.05.2024	CONTC-5726/2023	RANJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	CONTEMP T	(Seat No-6)
204	41899/2024	04.05.2024	CONTC-5722/2023	RANJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	CONTEMP T	(Seat No-6)
205	41900/2024	04.05.2024	WP (C) - 10808/2024	SK SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	WRIT BRANCH-7	(Seat No-48)
206	41902/2024	04.05.2024	WP (C) - 10809/2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	WRIT BRANCH-7	(Seat No-48)
207	41903/2024	04.05.2024	WP (C) - 10810/2024	SK SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	WRIT BRANCH-7	(Seat No-48)
208	41904/2024	04.05.2024	CONTC-2740/2024	A K PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No-48)
209	41906/2024	04.05.2024	WP (C) - 26462/2021	PC BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	WRIT BRANCH-1	(Seat No-4)
210	41907/2024	04.05.2024	CONTC-1524/202	RANJIT SAMAL	C.O.	COURT	Order Dtd.		(Seat

			4			NO. 2	2024- 05-03		No- 4)
21 1	41908/20 24	04.05.2024	WP (C) - 3070/202 1	T.SWAIN	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-01	WRIT BRANCH- 3	(Sea t No- 33)
21 2	41909/20 24	04.05.2024	CONTC- 1522/202 4	RANJIT SAMAL	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03		(Sea t No- 33)
21 3	41910/20 24	04.05.2024	WP (C) - 3071/202 1	T.SWAIN	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-01	WRIT BRANCH- 3	(Sea t No- 33)
21 4	41911/20 24	04.05.2024	CONTC- 1512/202 4	RANJIT SAMAL	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03		(Sea t No- 33)
21 5	41912/20 24	04.05.2024	CONTC- 2739/202 4	DR.PURUSOTT AM CHULI	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03		(Sea t No- 33)
21 6	41913/20 24	04.05.2024	WP (C) - 3072/202 1	T.SWAIN	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-01	WRIT BRANCH- 3	(Sea t No- 33)
21 7	41914/20 24	04.05.2024	CONTC- 2004/202 4	N K ROUT	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03		(Sea t No- 33)
21 8	41915/20 24	04.05.2024	WP (C) - 3085/202 1	T.SWAIN	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-01	WRIT BRANCH- 3	(Sea t No- 33)
21 9	41916/20 24	04.05.2024	CONTC- 3176/202 4	R CH ROUT	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03		(Sea t No- 33)
22 0	41917/20 24	04.05.2024	WP (C) - 27387/20 20	T.SWAIN	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-01	WRIT BRANCH- 7	(Sea t No- 15)
22 1	41918/20 24	04.05.2024	CONTC- 3174/202 4	DAYANIDHI MISHRA	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03		(Sea t No- 15)
22 2	41919/20 24	04.05.2024	WP (C) - 27388/20 20	T.SWAIN	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-01	WRIT BRANCH- 7	(Sea t No- 15)
22	41920/20	04.05.2024	WPC (OA) -	R C MUDULI	C.O.	COUR	Order	OA	(Sea

3	24		3101/2013			T NO. 2	Dtd. 2024- 04-30	Branch	t No- 1)
22 4	41921/20 24	04.05.2024	WP (C) - 10844/20 24	HEERA DAS	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03	WRIT BRANCH- 7	(Sea t No- 48)
22 5	41922/20 24	04.05.2024	WP (C) - 27389/20 20	T..SWAIN	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-01	WRIT BRANCH- 7	(Sea t No- 15)
22 6	41923/20 24	04.05.2024	WP (C) - 10839/20 24	P K MISHRA	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03	WRIT BRANCH- 7	(Sea t No- 48)
22 7	41924/20 24	04.05.2024	WP (C) - 10767/20 24	DR.PURUSOTT AM CHULI	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02	WRIT BRANCH- 6	(Sea t No- 26)
22 8	41925/20 24	04.05.2024	WP (C) - 10801/20 24	SURENDRA KUMAR SAHOO	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03	WRIT BRANCH- 7	(Sea t No- 48)
22 9	41926/20 24	04.05.2024	WP (C) - 10805/20 24	SURENDRA KUMAR SAHOO	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03	WRIT BRANCH- 7	(Sea t No- 48)
23 0	41928/20 24	04.05.2024	WP (C) - 937/2015	SP SAHOO	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-02	WRIT BRANCH- 6	(Sea t No- 36)
23 1	41929/20 24	04.05.2024	WP (C) - 10909/20 24	M.K.NAYAK	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03	WRIT BRANCH- 8	(Sea t No- 40)
23 2	41930/20 24	04.05.2024	WP (C) - 9561/202 4	M NAIK	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03	WRIT BRANCH- 8	(Sea t No- 29)
23 3	41931/20 24	04.05.2024	WP (C) - 10852/20 24	PK MOHANTY	C.O.	COUR T NO. 2	Order Dtd. 2024- 05-03	WRIT BRANCH- 7	(Sea t No- 48)
23 4	41932/20 24	04.05.2024	WP (C) - 10941/20 24	H.K. MOHANTA	C.O.	COUR T NO. 1	Order Dtd. 2024- 05-17	WRIT BRANCH- 8	(Sea t No- 40)
23 5	41933/20 24	04.05.2024	WP (C) - 10834/20 24	RAMESH KUMAR SAHU	C.O.	COUR T NO. 1	Order Dtd. 2024- 05-03	WRIT BRANCH- 7	(Sea t No- 48)

236	41940/2024	04.05.2024	BLAPL-2699/2021	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-03	BAIL-1	(Seat No-5)
237	41941/2024	04.05.2024	BLAPL-9885/2023	A.K. JATI	C.O.	COURT NO. 1	Order Dtd. 2024-05-03	BAIL-2	(Seat No-8)
238	41942/2024	04.05.2024	BLAPL-9305/2023	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-05-03	BAIL-2	(Seat No-11)
239	41943/2024	04.05.2024	CONTC-2878/2024	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	CONTEMP T	(Seat No-2)
240	41944/2024	04.05.2024	BLAPL-3272/2024	SP SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-03	BAIL-1	(Seat No-3)
241	41945/2024	04.05.2024	BLAPL-2994/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(Seat No-3)
242	41946/2024	04.05.2024	BLAPL-4105/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No-3)
243	41950/2024	04.05.2024	ABLAPL-4222/2024	S K ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-06-18	BAIL-2	(Seat No-7)
244	41951/2024	04.05.2024	ABLAPL-4229/2024	S. R. PATTNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-2	(Seat No-9)
245	41678/2024	04.05.2024	CRLMC-1355/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No-1)
246	41682/2024	04.05.2024	BLAPL-1974/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-05-03		(Seat No-1)
247	41684/2024	04.05.2024	ABLAPL-2608/2024	PURUSOTTAM PADHAN	GENERAL		Order Dtd. 2024-04-29	BAIL-1	(Seat No-6)
248	41693/2024	04.05.2024	WP (C) - 8246/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-	WRIT BRANCH-2	(Seat No-

							04-30		9)
249	41694/2024	04.05.2024	RPFAM-101/2024	MANAS PATI	GENERAL		Order Dtd. 2024-05-02	FIRST APPEAL	(Seat No-4)
250	41695/2024	04.05.2024	WP (C) - 10758/2024	MANAS PATI	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No-26)
251	41696/2024	04.05.2024	WP (C) - 10254/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH-7	(Seat No-5)
252	41697/2024	04.05.2024	WP (C) - 26493/2019	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
253	41698/2024	04.05.2024	WP (C) - 10476/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH-1	(Seat No-2)
254	41699/2024	04.05.2024	CONTC-3372/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-05-03		(Seat No-2)
255	41700/2024	04.05.2024	WP (C) - 8009/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
256	41701/2024	04.05.2024	CONTC-2800/2024	M/S. PRAVASH CHANDRA MOHAPATRA	GENERAL		Order Dtd. 2024-05-03		(Seat No-108)
257	41702/2024	04.05.2024	CONTC-3368/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-05-03		(Seat No-108)
258	41703/2024	04.05.2024	CMP-729/2018	PK PATRI	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-1	(Seat No-1)
259	41704/2024	04.05.2024	CONTC-3360/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-05-03		(Seat No-1)
260	41705/2024	04.05.2024	WP (C) - 10259/20	D BEHERA	GENERAL		Order Dtd.	WRIT BRANCH-	(Seat

			24				2024-04-29	7	No-5)
261	41706/2024	04.05.2024	CMP-372/2024	PRABHAT RANJAN MALLICK	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH-1	(Seat No-30)
262	41707/2024	04.05.2024	WP (C) - 10990/2024	MANAS PATI	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH-8	(Seat No-40)
263	41708/2024	04.05.2024	WP (C) - 10762/2024	MANAS PATI	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No-26)
264	41709/2024	04.05.2024	WP (C) - 10761/2024	MANAS PATI	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No-26)
265	41710/2024	04.05.2024	WP (C) - 10782/2024	MANORANJAN BEHERA	GENERAL		Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No-26)
266	41711/2024	04.05.2024	ABLAPL-4137/2024	DASARATHI DALAI	GENERAL		Order Dtd. 2024-05-03		(Seat No-26)
267	41793/2024	04.05.2024	BLAPL-11877/2023	BALARAM SINGH	GENERAL		Order Dtd. 2024-05-02	BAIL-2	(Seat No-11)
268	41835/2024	04.05.2024	ABLAPL-4133/2024	DIPAK KUMAR SAHOO	GENERAL		Order Dtd. 2024-05-02		(Seat No-11)
269	41837/2024	04.05.2024	ABLAPL-2122/2024	BIKASH RANJAN OJHA	GENERAL		Order Dtd. 2024-04-19		(Seat No-11)
270	41849/2024	04.05.2024	WP (C) - 34169/2023	BISWAJIT DAS	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-1	(Seat No-31)
271	41894/2024	04.05.2024	BLAPL-3999/2024	SYED IQBAL	GENERAL		Order Dtd. 2024-05-02		(Seat No-31)
272	41895/2024	04.05.2024	CRLMC-1571/2024	AKSHYA KUMAR JENA	GENERAL		Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No-2)
27	41896/20	04.05.2024	WA-	BISWAJIT	GENERAL		Order	WRIT	(Sea

3	24		2532/2023	DAS	AL		Dtd. 2023-11-17	APPEAL	t No-4)
274	41897/2024	04.05.2024	CMP-325/2024	DEENABANDHU PATI	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH-1	(Seat No-30)
275	41901/2024	04.05.2024	WP (C) - 8684/2024	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-04-15		(Seat No-30)
276	41905/2024	04.05.2024	WP (C) - 9102/2024	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No-11)
277	41936/2024	04.05.2024	WP (C) - 10906/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH-8	(Seat No-40)
278	41937/2024	04.05.2024	WP (C) - 34800/2023	BIRA KISHORE SINGH	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-7	(Seat No-44)
279	41938/2024	04.05.2024	WP (C) - 34800/2023	BIRA KISHORE SINGH	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-7	(Seat No-44)
280	41939/2024	04.05.2024	WP (C) - 35850/2021	SANJAYA KUMAR BEHERA	GENERAL		Affidavit	WRIT BRANCH-8	(Seat No-39)
281	41947/2024	04.05.2024	ABLAPL-1824/2024	APARESH BHOI	GENERAL		Entire Order		(Seat No-39)
282	41948/2024	04.05.2024	CRLMC-996/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-04-29		(Seat No-39)
283	41949/2024	04.05.2024	WP (C) - 14489/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-15	WRIT BRANCH-7	(Seat No-5)
284	41952/2024	04.05.2024	WP (C) - 810/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-09-03	WRIT BRANCH-7	(Seat No-44)
285	41759/2024	04.05.2024	MATA-129/2022	G. R. DAS	GENERAL		Affidavit	FIRST APPEAL	(Seat No-1)

286	41850/2024	04.05.2024	RSA-15/2002	M BEHERA	GENERAL		Order Dtd. 2024-01-02	SECOND APPEAL	(Seat No-4)
287	41859/2024	04.05.2024	ABLAPL-3444/2024	P K MISHRA	GENERAL		Order Dtd. 2024-05-02		(Seat No-4)
288	41927/2024	04.05.2024	WP (C) - 9573/2024	BR DALAI	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH-8	(Seat No-29)
289	41934/2024	04.05.2024	CRLA-523/2016	G C SETHI	GENERAL		Judgement Dtd. 2023-09-05	CRIMINAL APPEAL	(Seat No-4)
290	41935/2024	04.05.2024	CRLMC-2585/2021	Y DAS	GENERAL		Order Dtd. 2024-04-25	CRIMINAL MISC	(Seat No-2)

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